

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1991
TO BE ANSWERED ON 30.07.2021

Damage caused by Elephants in Assam

1991. SHRI NABA KUMAR SARANIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of death of elephants and human deaths caused by elephants in Assam during the last three years;
- (b) whether elephants coming from mountains of Bhutan are creating problems for many villages;
- (c) if so, whether the Government has formulated any action plan to protect people and land from these elephants;
- (d) the details of the compensation provided to the family of victims in case of death caused by elephants, State/UT-wise;
- (e) whether the Government is aware that the relatives of the people killed by elephants face many problems in getting compensation; and
- (f) if so, the details thereof along with the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The details of total number of elephant and human deaths due to human elephant conflict during the last three years in the state of Assam are given below:

Year.	Elephant Death	Human Death
2018	78	92
2019	73	75
2020	74	77

- (b)&(c) The movements of elephants from Bhutan have not resulted in any major problem for villagers.

(d)(e)&(f) The Ministry provides financial assistance to States under Centrally Sponsored Scheme, Project Elephant, which also includes a component of ex-gratia in case of human death by elephant. The Ministry has enhanced the rate of ex-gratia for human deaths in 2018 from Rs. 2 lakhs to Rs. 5 lakhs. The State Government also makes payment of ex-gratia to victims of conflict from their own funds which varies from State to State. The details of compensation paid in case of human deaths are not collated in the Ministry. An Advisory has been issued by the Ministry for prompt release of ex-gratia by the State Governments/UT Administrations.
